

Statement—II

A List indicating the Items of Works to be taken up under N.R.E.P.

(1) Afforestation and social forestry works on Government and community lands including lands belonging to local bodies the panchayats etc., road side plantation, plantations along canal banks and on waste lands on sides of railway lines etc., plantation of trees in the denuded forest areas and other land unfit for cultivation, plantation of fuel, fodder and fruit trees;

(2) drinking water wells, community irrigation wells, group housing and land development projects for Scheduled Castes and Scheduled Tribes;

(3) construction of village tanks, repairing, deepening and rejuvenation of existing tanks for providing water for human use or for cattle, for developing irrigation or fisheries etc.

(4) minor irrigation works including those relating to flood protection, drainage and anti-water logging works, construction of intermediate and main drains, field channels and land levelling etc. in the command areas of irrigation projects; cleaning and desilting of water courses etc.;

(5) soil and water conservation and land reclamation;

(6) rural roads subject to standard specifications, where specific financial provision exists for their hard surfacing, cross drainage, maintenance etc.;

(7) school and balwadi buildings, panchayat ghars, community centres, drinking water wells, drinking water sources for the wild animals in the forest areas, cattle ponds, pinjrapoles, gaushalas, community poultry and piggery houses, bathing and washing platforms, community toilets, community garbage pits and community biogas plants.

Financial Assistance to States under Dairy Development Scheme

8379. PROF. NARAIN CHAND PARASHAR:

SHRI ANANTHA RAMULU MALLU:

Will the Minister of AGRICULTURE be pleased to state:

(a) the amount of financial assistance given to each one of the States under Dairy Development Schemes either through their own agencies or through the cooperative unions during the past 3 years including the current financial year;

(b) whether hill States/regions would be given special consideration, as there is shortage of milk in these States;

(c) if so, the nature of the special assistance provided to the hill States/regions; and

(d) if not, whether such an assistance would be given to these States/regions?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) Statement showing State/Union Territories-wise outlays for Dairying and Milk Supply Scheme during 1980-81, 1981-82 and 1982-83 under State Plans attached.

(b) to (d). The special pattern of Central Assistance applicable to hill States/regions are as follows:—

(i) 90 per cent grant and 10 per cent loan to hill areas of Assam and J&K (Ladhakh).

(ii) 90 per cent grant and 10 per cent loan to the States of (a) Meghalaya, (b) Nagaland, (c) Himachal Pradesh, (d) Manipur, (e) Tripura and (f) Sikkim.

(iii) 50 per cent loan and 50 per cent grant to hill areas of U.P., Tamil Nadu (Western Ghats) and West Bengal (Darjeeling District).

Statement

STATE/UNION TERRITORIES-WISE OUTLAYS FOR DAIRYING AND MILK SUPPLY SCHEMES DURING 1980-81, 1981-82 and 1982-83 UNDER STATE PLAN

(Rs. in lakhs)

State/U.Ts.	1980-81 Revised Outlays	1981-82 Approved Outlays	1982-83 Approved Outlays
1	2	3	4
1 Andhra Pradesh	170.00	100.00	100.00
2 Assam	85.00	60.00	65.00
3 Bihar	109.00	160.00	200.00
4 Gujarat	*300.00	32.00	35.00
5 Haryana	16.00	60.00	65.00
6 Himachal Pradesh	85.00	80.00	90.00
7 Jammu & Kashmir	*326.00	*344.00	*360.00
8 Karnataka	210.00	211.00	248.00
9 Kerala	152.00	180.00	180.00
10 Madhya Pradesh	62.00	80.00	82.00
11 Maharashtra	550.00	739.00	750.00
12 Manipur	*53.00	*60.00	*60.00
13 Meghalaya	16.00	16.00	16.00
14 Nagaland	*90.00	*100.00	*100.00
15 Orissa	*161.00	*200.00	*210.00
16 Punjab	*341.00	51.00	65.00
17 Rajasthan	*321.00	180.00	190.00
18 Sikkim	*92.00	90.00	*120.00
19 Tamil Nadu	29.00	96.00	48.00
20 Tripura	26.00	35.00	35.00
21 Uttar Pradesh	*475.00	203.00	*889.00
22 West Bengal	192.00	150.00	**183.00
Sub-Total :	3861.00	3227.00	4091.00
23 Andamans	*35.00	*50.00	*51.00
24 Arunachal Pradesh	*86.68	9.00	*94.00
25 Chandigarh	*2.61	*12.00	16.00

1	2	3	4
26 Delhi	135.00	5.00	*94.00
27 Goa	12.55	15.00	18.00
28 Lakshadweep	*14.00	--
29 Mizoram	*65.00	*38.00	4.00
30 Pondicherry	5.00	4.00	4.50
31 Dadra & Nagar Haveli*	7.70	*8.00	*10.00
Sub-Total :	349.54	205.00	292.10
Grand Total :	4210.54	3432.00	4383.10

*Including Animal Husbandry Outlays.

** Tentative outlays as the final meeting yet to take place.

SOURCE : i) Revised Outlays 1980-81--P.C. (P) 2/79 dated 9-4-81 and 13-4-81/Planning Commission.

ii) Approved Outlays 1981-82—Annual Plan documents.

iii) Approved outlays 1982-83 State Plan Branch, Planning Commission.

राजस्थान के पाली जिले में पेय जल की सप्लाई

सुविधा नहीं है और उसमें यह सुविधा कब से नहीं है ?

8380. श्री मुल चन्द डागा : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) विभिन्न जिलों विशेष कर राजस्थान के पाली जिले के किन-किन गांवों में 1980-81 में पेय जल की व्यवस्था की गई है और उस पर कितना व्यय हुआ ; और

(ख) राजस्थान में पाली जिले के विशेषकर पाली तहसील के उन समस्यात्मक गांवों के नाम क्या हैं जहां पेय जल की

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह) : (क) और (ख) . पेय जल पूर्ति राज्य का विषय है और गांवों विशेष के नामों और उस पर किए गए खर्च के बारे में विस्तृत सूचना तदनुसार राजस्थान राज्य सरकार के पास उपलब्ध होगी। निर्माण और आवास मंत्रालय के पास सुलभता से उपलब्ध सूचना राजस्थान राज्य के समस्याग्रस्त गांवों के जिलावार ब्यौरों से सम्बन्धित है। और यह संलग्न विवरण में दी गई है।